

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 2682.
TO BE ANSWERED ON WEDNESDAY, THE 4TH AUGUST, 2021.**

PROMOTION OF STAFF

2682. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether there are several posts which are pending in Petroleum and Explosives Safety Organisation for confirmations and promotions;
- (b) if so, the details thereof post-wise including the total strength of the posts as per Roster Registry (RR);
- (c) the details of the RR established for these posts; and
- (d) the steps taken by the Government to address the issue?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a) & (b): The details of various posts are given below:

Sr. No	Name of the posts	Sanctioned Strength	Filled	Vacant	Confirmation Pending	Promotion Pending
1.	Chief Controller of Explosives	01	0	01	0	01
2.	Dy. Chief Controller of Explosives	27	12	15	0	15
3.	Accounts Officer	01	01	0	01	0
4.	Administrative Officer	01	0	01	0	01

5.	Private Secretary	01	01	0	01	0
6.	Senior Technical Assistant	05	5	0	5	0
7.	Senior Hindi Translator	01	0	01	0	01
8.	Stenographer Grade-I	10	09	01	09	01
9.	Office Superintendent	19	13	06	0	06
10.	Assistant	34	29	05	0	05
11.	Upper Division Clerk	71	46	25	0	25
12.	Lower Division Clerk	58	45	13	29	0
13.	Stenographer Grade-II	21	20	01	0	01
14.	Stenographer Grade-III	21	11	10	09	0
15.	Driver	22	09	13	03	08
16.	Multi Tasking Staff	59	40	19	31	0

Source; PESO

(c) : The details of the RR established for these posts:

Group A – Service Rules for Group ‘A’ posts of PESO have been notified vide Gazette Notification No. G.S.R. 154(E) dt 05.03.2021.

Group B – Recruitment Rules of Group ‘B’ have been notified vide Gazette Notification No. GSR 231 – dated 09/05/1997 - Department of Explosives (Group B Posts), Recruitment Rules, 1997.

Group C- Recruitment Rules of Group ‘C’ have been notified vide Gazette Notification No. GSR 431 – dated 27/09/1996 - Department of Explosives (Group C Posts), Recruitment Rules, 1996.

(d): The steps taken by the Government and Petroleum and Explosives Safety Organization are as under:

Sr. No	Name of the posts	Promotion Pending	Steps Taken
1.	Chief Controller of Explosives	01	Proposal submitted to Union Public Service Commission for holding Departmental Promotion Committee (DPC) meeting.
2.	Dy. Chief Controller of Explosives	15	
3.	Administrative Officer	01	DPC meeting was held on 11.6.2020. All 2 recommended office superintendents refused promotion. Again DPC is proposed in this year.
4.	Senior Hindi Translator	01	DPC meeting was held on Feb-2016. Promotion was refused by one eligible Junior Hindi Translator. Subsequently vacancy was published on deputation in employment news but no application received for deputation. DPC meeting is proposed in this year.
5.	Stenographer Grade-I	01	Vacancy available on 30.08.2019. DPC meeting is proposed in this year.
6.	Office Superintendent	06	DPC was held on 28.10.2020. Promotion refused by all 4 eligible Assistants. Again DPC meeting is proposed in this year.
7.	Assistant	05	Vacancies are available from 01.02.2021 to 01.07.2021. DPC meeting is proposed in this year.
8.	Upper Division Clerk	25	DPC meeting will be held in September-2021.
9.	Stenographer Grade-II	01	Vacancy available from this month only. DPC will be held in this year.
10.	Drivers	08	DPC will be held in this year.

Source; PESO
